

**NATIONAL COMPANY LAW TRIBUNAL**  
**CUTTACK BENCH**  
**COURT No. 1**  
**VC AND PHYSICAL (HYBRID) MODE**

ITEM No. 102  
IA (IB) No. 323/CB/2023  
IA (IB) No. 182/CB/2024  
IN  
CP (IB) No. 176/CTB/2019

**Proceedings under Section 7 IBC**  
**IN THE MATTER OF:**

Punjab National Bank  
V/S  
Plutus Infraventure Pvt. Ltd.

.....Applicant  
....Respondent

**Order delivered on 12/07/2024**

**Coram:**

Shri Deep Chandra Joshi, Hon'ble Member(J)  
Shri Rajeev Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant

Ms. Akanksha Nehra, Adv.  
Ms. Gunjan Nayyar, Adv.

For the Respondent

Mr. Saswat K. Acharya, Adv.  
Ms. S. Pholgu, Adv.  
Mr. Jaish Joshi, Adv.

**ORDER**

**IA (IB) No. 323/CB/2023:**

1. Learned counsel Ms. Akanksha Nehra appears for the Liquidator/Applicant.
2. Learned counsel Mr. Saswat K. Acharya appears for the respondent.
3. Pleadings are complete.
4. List the matter for arguments on 08.08.2024.
- 5.

**IA (IB) No. 182/CB/2024:**

1. Ld. Counsel Ms. Akanksha Nehra appears for the applicant.
2. This application has been filed under Section 60(5) of IBC, 2016 for extension of Liquidation period for 6 months from the period of 24<sup>th</sup> June, 2024 to 24<sup>th</sup> December, 2024 for completion of Liquidation.

Page 1 of 2

Sd

Sd

3. In consideration of his submissions, under the facts and circumstances the application allowed.
4. Liquidation period extended by 6 Months from the period of 24<sup>th</sup> June, 2024 to 24<sup>th</sup> December, 2024. Accordingly, this application is disposed of.



**Rajeev Mehrotra**  
**Member (Technical)**



**Deep Chandra Joshi**  
**Member (Judicial)**